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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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W.P.(C) 6569/2023

**ACCIPITER INVESTMENTS AIRCRAFT
2 LIMITED**

..... Petitioner

Through: Mr. Ravi Nath, Mr. Ankit Garg, Mr.
Ankur Mahindra, Mr. Rohan Taneja
& Mr. Aditya Kapur, Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Ms. Anjana Gosain, Ms. Avshreya
Rudy, GP, Ms. Nippun Sharma & Ms.
Hetika Vadhera, Advocates for
R/UOI.
Ms. Pratiksha Mishra & Mr. Shreyas
Edupugnati, Advocates for RP.

64

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W.P.(C) 6626/2023

EOS AVIATION 12 (IRELAND) LTD.

..... Petitioner

Through: Mr. Ravi Nath, Mr. Ankit Garg, Mr.
Ankur Mahindra, Mr. Rohan Taneja
& Mr. Aditya Kapur, Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Rajesh Gogna, CGSC with Mr.
Amit Acharya, GP for DGCA/UOI.
Ms. Pratiksha Mishra & Mr. Shreyas
Edupugnati, Advocates for RP.

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**W.P.(C) 7214/2023, CM APPL. 28114-28115/2023, CM APPL.
36915/2023 & CM APPL. 37054/2023**

PEMBROKE AIRCRAFT LEASING 11 LIMITED Petitioner

Through:

versus

**DIRECTORATE GENERAL OF CIVIL AVIATION
& ORS.**

..... Respondents



Through: Ms. Anjana Gosain, Ms. Avshreya Rudy, GP, Mr. Nippun Sharma & Ms. Hetika Vadhera, Advocates for DGCA/UOI.
Ms. Pratiksha Mishra & Mr. Shreyas Edupuganti, Advocates for RP.

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W.P.(C) 7369/2023 & CM APPL. 38321/2023
SMBC AVIATION CAPITAL LIMITED AND
ORS

..... Petitioners

Through: Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta & Mr. Uday Mathur, Advocates.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Rajesh Gogna, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1 & 2. Ms. Anjana Gosain, SPC with Ms. Nipun Sharma and Ms. Hetika Arora, Adv. for R-3
Ms. Pratiksha Mishra & Mr. Shreyas Edupuganti, Advocates for RP.

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W.P.(C) 7663/2023
DAE SY 22 13 IRELAND DESIGNATED ACTIVITY
COMPANY

..... Petitioner

Through: Mr. Nimish Vakil, Mr. Pai Amit, Ms. Bhavana Duhon, Mr. Abhiyudaya Vats & Mr. Anshul Syal, Advocates.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Rajesh Gogna, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P. for



R-1 &2

Ms. Pratiksha Mishra & Mr. Shreyas
Edupugnati, Advocates for RP.

68

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W.P.(C) 7773/2023

SFV AIRCRAFT HOLDINGS IRE 9 DAC
LIMITED

..... Petitioner

Through: Ms. Marylou Bilawala, Mr. Pranaya
Goyal, Mr. Dhruv Khanna, Ms.
Sharleen Lobo, Mr. Chiranjivi
Sharma, Ms. Priya Desai, Ms.
Apoorva Kaushik, Mr. Vasu Gupta,
Ms. Saakshi Malpekar, Ms. Nehal
Gupta & Mr. Uday Mathur,
Advocates.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL
AVIATION & ORS.

..... Respondents

Through: Ms. Anjana Gosain, Ms. Avshreya
Rudy, GP, Ms. Nippun Sharma & Ms.
Hetika Vadhera, Advocates for
R/IOI.
Ms. Pratiksha Mishra & Mr. Shreyas
Edupugnati, Advocates for RP.

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**W.P.(C) 8088/2023, CM APPL. 36928/2023 & CM APPL.
45187/2023**

GY AVIATION LEASE 1722 CO LIMITED
& ORS.

..... Petitioners

Through: Ms. Marylou Bilawala, Mr. Pranaya
Goyal, Mr. Dhruv Khanna, Ms.
Sharleen Lobo, Mr. Chiranjivi
Sharma, Ms. Priya Desai, Ms.
Apoorva Kaushik, Mr. Vasu Gupta,
Ms. Saakshi Malpekar, Ms. Nehal
Gupta & Mr. Uday Mathur,
Advocates.

versus



UNION OF INDIA THROUGH THE MINISTRY OF CIVIL
AVIATION & ORS. Respondents

Through: Mr. Apoorv Kurup, Ms. Avshreya
Pratap Singh Rudy, G.P., Mr. Akhil
Hasija, Ms. Gauri Goburdhun and Mr.
Ojaswa Pathak, Advs. for R- 1 and 2.
Mr. Digvijay Rai and Mr. Archit
Mishra, Advocates for R-3
Ms. Pratiksha Mishra & Mr. Shreyas
Edupugnati, Advocates for RP.
Mr. Digvijay Rai, Mr. Archit Mishra
& Mr. Vivek Gupta, Advocates for R-
3/AAI.

71

+ **W.P.(C) 9432/2023**

BOC AVIATION (IRELAND) LIMITED Petitioner

Through: Mr. Ajay Kumar, Mr. Saumil
Gasalves & Mr. Gazal Ghai,
Advocates.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION
AND ORS

..... Respondents

Through: Ms. Pratiksha Mishra & Mr. Shreyas
Edupugnati, Advocates for RP.
Ms. Anjana Gosain, Ms. Avshreya
Rudy, GP, Ms. Nippun Sharma & Ms.
Hetika Vadhera, Advocates for
R/DGCA/UOI.

72

+ **W.P.(C) 9594/2023 & CM APPL. 39368/2023**

JACKSON SQUARE AVIATION IRELAND
LIMITED

..... Petitioner

Through: Appearance not given

versus

DIRECTORATE GENERAL OF CIVIL AVIATION
AND ORS.

..... Respondents



Through: Mr. Apoorv Kurup, Ms. Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr. Ojaswa Pathak, Advs. for R- 1
Ms. Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP.

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W.P.(C) 9901/2023

STAR RISING AVIATION 13 LIMITED Petitioner

Through: Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta & Mr. Uday Mathur, Advocates.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL AVIATION & ORS. Respondents

Through: Ms. Anjana Gosain, SPC with Ms. Avshreya Rudy, Ms. Nippun Sharma and Ms. Hetika Vadhera, Advs. for R-1.
Ms. Pratiksha Mishra & Mr. Shreyas Edupugnati, Advocates for RP.

CORAM:

HON'BLE MS. JUSTICE TARA VITASTA GANJU

ORDER

04.09.2023

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[Physical Hearing/Hybrid Hearing (as per request)]

1. Learned Counsel for the Petitioner draws the attention of the Court to the directions passed by this Court in its Judgment dated 05.07.2023, as modified by order dated 12.07.2023 passed by a Division Bench of this Court, to submit that inspection of all Aircrafts has to be carried out monthly.



1.1 Learned Counsel for Respondent No.3/RP submits that upon receipt of request notices from the Petitioner/Lessor, the permission to inspect the Aircraft(s) shall be granted at the earliest and no later than one week from the date such request notice(s) is sent. The inspection shall be conducted in terms of the orders passed by the Court.

2. At the request of learned Counsel for Respondent No.3/RP, list the matters for further arguments of Respondent No.3/RP on 13.09.2023 at 3:30 PM.

TARA VITASTA GANJU, J

SEPTEMBER 4, 2023/ ha